

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3497

ANSWERED ON:16.04.2010

FEEES CHARGED BY PRIVATE HOSPITALS

Devappa Anna Shri Shetti Raju Alias;Thamaraiselvan Shri R.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has any control over the fees being charged by various private hospitals on account of consultation, examination, operation and medicines;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to formulate rules/guidelines in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a)& (b): Currently, fees being charged by various private hospitals on account of consultation, examination, operation and medicines are not subject to any regulatory or monitoring mechanism. Moreover, fees being charged by private hospitals are determined largely by market forces.

(c) & (d): Under the proposed Clinical Establishments (Registration and regulation) Bill, 2010, scheduled to be introduced in Parliament, a regulatory framework is sought to be created. After enactment of the law, clinical establishments would need to comply with prescribed standards and other conditions to ensure delivery of quality healthcare services.